

## **JOURNAL HOLDINGS**

This list contains the complete Periodical Holdings of Judges Library including the current Journals. The Arrow (→) indicates that a particular Journal is still subscribed in the Library. In case of **discontinued Journal**, year of its subscription in the Library and the year from which it has been discontinued is mentioned in the list.

### **CONSOLIDATED LIST OF PERIODICAL HOLDINGS**

<b>Sr.No.</b>	<b>Title</b>	<b>Holding From To</b>	<b>Remarks</b>
1.	Accidents Claims Journal	1966 →	
2.	Accession List (South Asia)	1987 -1996	Ceased Pub.
3.	Agra High Court Reports	1866-1868	
4.	Administrative Law Review	1987 →	
5.	Administrative Tribunal Cases	1986 -1998	Ceased
6.	Administrative Tribunal Reporter	1986-1992	
7.	All England Law Reports	1558 →	
8.	All India Arbitration Law Reporter	2004 →	
9.	All India Prevention of Food Adulteration Cases	1972 →	
10.	All India Reporter	1914 →	
11.	All India Land Law Reporter	1979-1986	
12.	All India Reporter (Supreme Court) Reprint	1950 →	
13.	AIR (SC) Supplement	2007 →	
14.	AIR (Supreme Court) Weekly	1986 →	
15.	All India Services Law Journal	1973-1995	
16.	All Pakistan Legal Decisions	1954 -1967, 1993 →	L.P. 1968 to 1992, Gap
17.	Allahabad Law Journal	1904 →	
18.	Allahabad Law Times	1942-1946	
19.	Allahabad Law Weekly	1941-1942	
20.	Allahabad Weekly Notes	1869-1907	
21.	Allahabad Weekly Reporter	1933-1947	
22.	American & English Railroad Cases	1883-1895	
23.	American & English Railroad Reports (Annotated) : New Series	1895-1913	
24.	American Bankruptcy Reports (Old Series)	1899-1923	
25.	American Bankruptcy Reports (New Series)	1924-1945	
26.	American Bar Association Journal	1949, 1955-1987	
27.	American Federal Tax Reports	1924-1957	
28.	American Journal of Comparative Law	1952-1957, 2010 →	

29.	American Journal of International Law	1907 →	
30.	American Journal of Law & Medicine	1986 - 2010	
31.	American Law Reports (Annotated)	1919-1948	
32.	American Law Reports (Annotated) 2 <sup>nd</sup> Series	1949-1964	
33.	American Law Reports 3 <sup>rd</sup> Series	1965-1979	
34.	Andhra Law Times	1954 →	
35.	Andhra Pradesh Law Journal	1971-2009	Now known as <b>Unique Purpose Law Journal</b>
36.	Annual Survey of Indian Law	1986 →	1987, 1988, 1989 Gap
37.	Andhra Weekly Reporter	1955 →	
38.	Aspinall's Report of Maritime Cases (English)	1870-1940	
39.	Assam Law Reports	1969-1977	Discontinued w.e.f. 1978
40.	Australia Commonwealth of Income Tax Reports	1949-1951	
41.	Australia Commonwealth of Taxation Board of Revenue Decision	1952-1970	
42.	Australian & New Zealand Income Tax Reports	1951-1967	
43.	Australian Income Tax Reports	1940-1944	
44.	Australian Journal of Forensic Science	1968-1990	
45.	Australian Law Journal	1927 →	
46.	Australian Law Reports	1974 →	
47.	Australian Tax Decisions	1930 - 1959	
48.	Bengal Law Reports	1868-1875	
49.	Bihar Law Journal Reports	1953 -2011	Discontinued w.e.f Jan. 2012
50.	Bihar Law Times	1963-1990	
51.	Bombay High Court Reports	1862-1875	
52.	Bombay Law Reporter	1899-1990	
53.	Book Review	1992 →	
54.	British Tax Review	1956-1995	
55.	Burma Law Journal	1922-1925	
56.	Burma Law Reports	1897-1908	
57.	Burma Law Times	1907-1920	
58.	Calcutta High Court Notes	2000 -→	
59.	Calcutta High Court Reports	1878-1883	
60.	Calcutta Law Journal	1905-1957, 1961-1964	
61.	Calcutta Law Times	1987 →	
62.	Calcutta Weekly Notes	1896 →	
63.	California Law Review	1950-1964, 1976 →	

64.	Cambridge Law Journal	1921 →	
65.	Canada Federal Court Reports	1959-1993	
66.	Canada Law Reports	1923 to 1954	
67.	Canadian Bankruptcy Report (Annotated)	1920-1952	
68.	Canadian Annual Digest	1936-1961	
69.	Canadian Bar Journal	1958-1967	
70.	Canadian Bar Review	1923-1968 (1967 Less)	
71.	Canadian Criminal Cases	1898-1970	
72.	Canadian Criminal Cases (2 <sup>nd</sup> Series)	1971-1973	
73.	Canadian Patent Reporter	1942-1957	
74.	Canadian Railway & Transport Cases	1902-1961	
75.	Canadian Tax Cases	1917-1959	
76.	Canada Law Journal	1865	
77.	Canada Supreme Court Reports	1955 →	
78.	Canada Supreme Court Cases	1875-1906	
79.	Case & Comments	1955-1959	
80.	Central Provinces Law Reports	1886-1904	
81.	Cochin Law Reports	Vol. 1-40	
82.	Civil & Military Law Journal	2001 →	
83.	Chartered Accountant Today	2004-2006	
84.	Chartered Accountant Journal	2007 -2012	
85.	Cochin University Law Review	1985 →	
86.	Columbia Journal of Environmental Law	1992-2010	
87.	Columbia Law Review	1901 →	
88.	Commercial Law Journal	1948-1952	
89.	Common Wealth Law Bulletin	1980-1997	
90.	Common Wealth Law Report	1903-1995	Up to Vol 182
91.	Company Cases	1931 →	(1956-1962 Gap)
92.	Company Law Journal	1963-1971, 1982 →	
93.	Common Market Law Report	1985-1995	
94.	Connecticut Bar Journal	1956-1964	
95.	Consumer Protection Judgments	1991 →	
96.	Consumer Protection Reporter	2006 →	
97.	Cornell Law Review	1915-1964, 2009 →	
98.	Court of Session Cases	1955-1962	
99.	Cox Criminal Law Cases	1843-1846 to 1939-1941	
100.	Crimes	1993 →	
101.	Criminal Law Journal	1914 →	
102.	Crimes in India	1992 →	
103.	Criminal Appeal Reports	1908-2007	Discontinue d w.e.f 2008
104.	Criminal Cases	1929-1936	
105.	Criminal Law Review	1954 →	
106.	Current Law (English)	1947 →	

107.	Current Law Journal	1965 →	
108.	Current Law Service (English)	1955-1958	
109.	Current Central Legislation	1978 →	
110.	Current Indian Statutes	1955 →	
111.	Current Tamil Nadu Cases	2004 →	
112.	Current Tax Reporter	1972 →	
113.	Current Legal Problems	1948 →	
114.	Cuttack Law Times	1950 →	
115.	Cuttack Weekly Reporter	1970 - 1979	
116.	Delhi Law Review	1972-1982, 1990 →	
117.	Delhi Law Times	1967 →	
117A.	Delhi Lawyers	1988 (1) – 1997 (4)	
118.	Digest of Central Acts	1983 →	
119.	Digest of Legislative & Constitutional Cases	1983 →	
120.	Decisions of the Commissioner of Patent	1869-1950	
121.	Direct Taxes Bulletin	1962-1986	
122.	Dominion Law Reports 1 <sup>st</sup> Series	1912-1955	
123.	Dominion Law Reports 2 <sup>nd</sup> Series	1956-1968	
124.	Dominion Law Reports 3 <sup>rd</sup> Series	1969-1983	
125.	Dominion Law Reports 4 <sup>th</sup> Series	1996-1997	Gap period 1984-1995
126.	Drugs Cases (Drugs & Cosmetics)	2004-2011	
127.	Drugs Cases (Narcotics)	2004 →	
128.	Eastern Economist	1964-1982	
129.	Eastern Journal of International Law	1969-1978	Ceased w.e.f. 1979
130.	Eastern Law Reports	1982-1983	
131.	Election Archives	1970-1990	
132.	Election Law Reports	1951-1991	
133.	Electronics Today	2006 -2012	
134.	Encounter	1964-1965	
135.	English Reports	1220-1865	
136.	Environmental Impact Assessment Review	1986-2000	
137.	Environmental Policy & Law	1986-1991, 1996-2000	Discontinue d w.e.f 1992 to 1995
138.	Esquire	1985 - 1990	
139.	European Court of Human Rights Series A European Court of Human Rights Series B	1960 to 1993- 1994 1960 to 1993- 1994	
140.	Excise & Customs Cases	1990-2009 vol.25	Combined with “Unreporte d Judgments” w.e.f.2010
141.	Excise & Customs Reporter 1992 (40)	2005 →	

142.	Excise Law Times	1977 →	
143.	Family Court Reporter	1988-1991	
144.	Federal Bar Journal	1934-1964	
145.	Federal Cases (American)	1789-1880	
146.	Federal Court Reporters (Indian)	1939-1950	SCR from 1950
147.	Federal Law Journal	1937-1949	SCJ from 1950
148.	Federal Reporter (American) 1 <sup>st</sup> Series	1880-1925	
149.	Federal Reporter (American) 2 <sup>nd</sup> Series	1925-1965, 1965-1984	
150.	Federal Rules Decisions (American)	1941-1964	
151.	Federal Supplement	1932-1964	
152.	Gauhati Law Reports	1981 →	
153.	Gujarat Law Reporter	1960→	
154.	Gujarat Law Times	1964-1967	
155.	Gujarat State Current Statutes	1974 →	
156.	Guide to Indian Periodical Literature	1986-1992	
157.	Halsbury's Law Monthly	2008 (Sept.) – 2009 (July)	
158.	Harvard Civil Rights – Civil Liberties Law Review	1966-1979	
159.	Harvard Environmental Law Review	1987-2010	
160.	Harvard International Law Journal	1967-1988	
161.	Harvard Law Review	1887 →	
162.	Human Rights	1986, 1995-2000	
163.	Human Rights Journal	1988-1994	
164.	Human Rights Law Journal	1986-2001	
165.	Human Rights Quarterly	1985 →	
166.	ICFAI Journal of Cyber Law	2005-2009	
167.	Income Tax Cases	1927-1937	
168.	Income Tax Gazette	1942-1946	
169.	Income Tax Journal	1963-1990	ITJ merged with "Current Tax Bulletin" since July, 1992
170.	Income Tax Reports	1933 →	
171.	Income Tax Tribunal Decisions	2005 →	Vol.96
172.	Index to Indian Legal Periodicals	1975 →	
173.	Index to Legal Periodicals	1971-1986	
174.	Indian Advocate	1971→	
175.	Indian Bar Review	1973-1978, 1983 →	Formerly known as Journal of Bar Council of India

176.	Indian Cases	<b>1909-1947</b>	
177.	Indian Decisions (Old Series)	<b>1911-1916</b>	
178.	Indian Factories & Labour Reports	<b>1960→</b>	
179.	Indian Factories Journal & Factory Journal Reports	<b>1951-2004</b>	
180.	Indian Journal of Criminology & Criminalistics	<b>1981-1996</b>	
181.	Indian Journal of International Law	<b>1961 →</b>	
182.	Indian Police Journal	<b>2002 →</b>	
183.	Indian Journal of Labour Economics	<b>1962-1966</b>	
184.	Indian Journal of Pol. Science	<b>1965-1974</b>	
185.	Indian Law Reports (Allahabad Series)	<b>1875-1986, 1997-2009 (Jan-Apr)</b>	
1.	Indian Law Reports (Andhra Pradesh Series)	<b>1955-1977</b>	
2.	Indian Law Reports (Assam Series)	<b>1949-1963</b>	
3.	Indian Law Reports (Assam & Nagaland Series)	<b>1964-1973</b>	
4.	Indian Law Reports (Bombay Series)	<b>1876-1986</b>	
5.	Indian Law Reports (Calcutta Series)	<b>1876-1978</b>	
6.	Indian Law Reports (Cuttack Series)	<b>1949-1985</b>	
7.	Indian Law Reports (Delhi Series)	<b>1968→</b>	
8.	Indian Law Reports (Gujarat Series)	<b>1963-1972</b>	
9.	Indian Law Reports ( Himanchal Pradesh Series)	<b>1971-1989</b>	
10.	Indian Law Reports (Hyderabad Series)	<b>1951-1956</b>	
11.	Indian Law Reports (Karachi Series)	<b>1941-1946</b>	
12.	Indian Law Reports (Karnataka Series)	<b>1973→</b>	
13.	Indian Law Reports (Kerala Series)	<b>1957→</b>	
14.	Indian Law Reports (Lahore Series)	<b>1920-1947, 1935-1947</b>	
15.	Indian Law Reports (Lucknow Series)	<b>1926-1948</b>	
16.	Indian Law Reports (Madhya Bharat Series)	<b>1952-1956</b>	
17.	Indian Law Reports (Madhya Pradesh Series)	<b>1957→</b>	
18.	Indian Law Reports (Madras Series)	<b>1876-1989</b>	
19.	Indian Law Reports ( Mysore Series)	<b>1951-1973</b>	
20.	Indian Law Reports ( Nagpur Series)	<b>1936-1956</b>	
21.	Indian Law Reports ( Patiala Series)	<b>1952-1957</b>	
22.	Indian Law Reports (Patna Series)	<b>1922-1986</b>	
23.	Indian Law Reports (Punjab Series)	<b>1948-1966</b>	
24.	Indian Law Reports (Punjab & Haryana Series)	<b>1967→</b>	
25.	Indian Law Reports (Rajasthan Series)	<b>1951→</b>	
26.	Indian Law Reports (Rangoon Series)	<b>1923-1936</b>	<b>Continued as Rangoon Law Reports</b>
27.	Indian Law Reports (Travancore Cochin Series)	<b>1952-1956</b>	
186.	Indian Law Review	<b>1947-1952</b>	

187.	Indian Socio-Legal Journal	1991 →	
188.	Industrial Court Reporter	1946-1999	
189.	Industrial Economist	1989-1995	
190.	International Affairs	1955-1977, 1985	
191.	International Law Quarterly Continued as International & Comparative Law Quarterly	1950-1951 1952→	
192.	International Commission of Jurist : Review	1969→	
193.	International Court of Justice	1977.1982 1986-2000	
194.	International Court of Arbitration Bulletin	1993-1996	
195.	International Journal of Constitutional Law	2011→	
196.	International Labour Review	1964-1978 1986-1991	
197.	International Law Reports Formerly Annual Digest of International Law	1950-57 1919-1949	
198.	International Review of Red Cross	2005 →	
199.	International Organisation	1947-1976} 1986-1991}	Discontinue d w.e.f. 1992
200.	International Studies	1959-1973	
201.	International Taxation	2010→	
202.	IOWA Law Review (American)	1949-1965	
203.	Irish Chancery Reports	1852-1867	
204.	Irish Equity Reports	1839	
205.	Irish Law Recorder	1827-1831	
206.	Irish Law Reports (Annotated Reprint)	1894-1912	
207.	Irish Law Reports	1827-1852	
208.	Irish Reports Common Law	1867-1878	
209.	Irish Report (Equity Series)	1868-1877	
210.	Irish Reports	1917-1973	
211.	Irish Reports (K.B.)	1813-1922	
212.	Islamic & Comparative Law Quarterly	1983-1996	
213.	Jabalpur Law Journal	1963→	
214.	Jammu & Kashmir Law Reporter	1970-1990	
215.	Jammu & Kashmir Judgments	2005→	
216.	J&K Statutes	2005→	
217.	Journal of American Judicature Society	1917-1965	
218.	Journal of Bar Council of India	1973 -	1979-80 Gap (No publication)
219.	Journal of Comparative Legislation & International 3 <sup>rd</sup> Series	1919-1952	
220.	Journal of Constitutional & Parliamentary Studies	1967→	
221.	Journal of Energy & Natural Resources law	1983-1984, 1987-1989	Discontinue d
222.	Journal of Environmental Science &	1986-2010	

	Engineering		
223.	Journal of Indian Law Institute	1958→	
224.	Journal of Indian Library Association	1991 →	
225.	Journal of the Parliaments of the Commonwealth (English)	1955-1968	From 1969 <b>Parliamentarian</b>
226.	Journal of Parliamentary Information	1983 →	
227.	Journal of Law & Economics	2006-2010	
228.	Journal of Law, Economics & Organisation	2006-2010	
229.	Journal of National Human Rights Commission	2002-2006	
230.	Journal of Planning & Property Law	1969-1972	From 1973 <b>Journal of Planning &amp; Environmental Law</b>
231.	Journal of Planning & Environmental Law	1973-2007	Discontinued w.e.f. 2008
232.	Journal of Sociological Studies	1982-1990	
233.	Journal of Society of Clerks at the table in Empire Parliaments (English)	1932-1945	
234.	Journal of Society of Comparative Legislation & International Law	1915-1918 1919-1951	Continued as <b>International &amp; Comparative Law Quarterly from 1952</b>
235.	Journal of the Society of Public Teachers of Law	1950-1952	
236.	Journal of the Society for Study of State Government.	1968-1975	
237.	Journal of World Trade Law Journal	1967-1995	Discontinued w.e.f. 1996
238.	Juridical Review (Scottish)	1899-1955	
239.	Judgments Today	1986→	
240.	Karnataka Law Journal	1973→	Formerly <b>Mysore Law Journal</b>
241.	Kerala Law Journal	1957-1973 1982→	1974-1981 not subscribed
242.	Kerala Law Times	1951→	
243.	Labour Appeal Cases	1952-1957	
244.	Labour Cases (American)	1937-1964	
245.	Labour & Industrial Cases	1968 →	
246.	Labour Law Journal (American)	1964-1974	



247.	Labour Law Notes	2004→	
248.	Labour Law Journal (India)	1950→	
249.	Lahore Law Journal	1919-1930	
250.	Lahore Law Times	1921→	
251.	Law Asia	1973, 1983-1985	
252.	Law & Contemporary Problems.	1934→	
253.	Law & Society Review (American)	1968-1994	1989-1992 (Gap issue)
254.	Law Journal (English)	1927-1964	From 1965- 66 <b>New Law Journal</b>
255.	Law Journal Reports (Old Series)	1822-1831	
256.	Law Journal Reports (New Series)	1832-1949	
257.	Law Library Journal	1965-1997 2005→	
258.	Law & Philosophy	1984, 1989-1993	
259.	Law Quarterly Review	1885	
260.	Law Reports (Indian Appeals)	1872-1950	
261.	Law Reports (1 <sup>st</sup> Series) (Admiralty & Ecclesiastical Cases)	1865-1875	
262.	Law Reports (1 <sup>st</sup> Series) Common Pleas Cases	1865-1875 1875-1880 (2 <sup>nd</sup> Series)	
263.	-do- (Crown Cases Reserved)	“	
264.	-do- Equity Cases	1866-1875	
265.	-do- Exchequer Cases Exchequer Division (2 <sup>nd</sup> Series)	1875-1880	
266.	-do- Probate & Divorces Cases	1865-1875	
267.	-do- Scotch & Divorce Appeals	-do-	
268.	-do- Statutes	1866-1891	
269.	Law Reports (2 <sup>nd</sup> Series) Probate Division	1875-1880 1881-1972 (3 <sup>rd</sup> Series)	
270.	Law Reports (Appeal Cases, Chancery Division, Family Division, Queen Bench Division, Weekly Law Reports)	1865→	
271.	Law Review Digest (America)	1954-1982	
272.	Law Times Reports	1859-1947	
273.	Law Weekly (Madras)	1914→	
274.	Law Weekly (Criminals)	1989-2012	
275.	Lawyers Collective	1986-2008	
276.	Lawyers Reports Annotated (American) (Ext. annotated Series)	1888-1906	
277.	Lawyers Reports Annotated (American) New Series	1906-1914	
278.	Lloyds Law List Reports (English)	1919-1972	
279.	Lloyds Law Reports (English)	1951 →	
280.	Lower Burma Rulings	1900-1922	

281.	Lower Burma Select Judgments	1872-1892	
282.	Lucknow Law Times	1960→	
283.	Madhya Pradesh Law Journal	1956→	
284.	Madhya Pradesh Judicial Reporter	2004-2010	
285.	Madhya Pradesh Law Times	1963→	
286.	Madras High Court Reports	1862-1875	
287.	Madras Law Journal	1891→	
288.	Madras Law Times	1906-1922	
289.	Madras Weekly Notes	1910-1966	
290.	Maharashtra Bar Council Journal	1971-1983	
291.	Maharashtra Law Journal	1963→	Formerly <b>Nagpur Law Journal</b>
292.	Maharashtra Law Times	1964-1970	
293.	March of the Law	1990-96	
294.	Mercantile Law Reporter	1969-1975	
295.	Michigan Law Review	2009 →	
296.	Modern Law Review	1937→	
297.	Monthly Review	1983-1992	
298.	Moore's Indian Appeals	1836-1972	
299.	Mysore Chief Court Reports	1896-1950	
300.	Mysore Law Journal	1957-1973	
301.	Municipalities & Corporation Cases	1974-1993	
302.	Nagpur Law Journal	1918-1962	From 1963 <b>Mah. Law Journal</b>
303.	Nagpur Law Reports	1905-1935	
304.	National Law School Journal	1989-1995-1998	
305.	Negligence & Compensation Cases Annotated (American)	1912-1936	
306.	-do- New series	1937-1952	
307.	--do—Third Series	1953-1963	
308.	Negligence Reports (American)	1712-1914	
309.	New Law Journal	1965-1995 (Discontinued w.e.f. 1996)	Formerly <b>Law Journal</b>
310.	New Law Reports (Ceylon)	1957-1980	
311.	New Zealand Court of Appeal Reports	1867-1877	
312.	New Zealand Court of Appeal & Supreme Court Reports	1878-1880	
313.	New Zealand Jurist (Old Series)	1873-1875	
314.	New Zealand Jurist (New Series)	1875-1879	
315.	New Zealand Law Reports	1883-1915 1916-1987	Discontinue d w.e.f. 1988
316.	New Zealand Law Reports Digest of Cases	1861-1902 1903-1943	
317.	New Zealand Privy Council Cases	1840-1932	
318.	New Zealand Supreme Court Reports	1861-1872	
319.	Northwestern University Law Review	1955-1987	

		<b>2009→</b>	
320.	NUJS Law Review	<b>2008→</b>	
321.	Nyayadeep	<b>1998→</b>	
322.	Official Report of Supreme Court (US)	<b>1939→</b>	
323.	Orissa Law Review	<b>1984→</b>	
324.	Oudh Cases	<b>1897-1926</b>	
325.	Oudh Law Journal	<b>1914-1926</b>	
326.	Oudh Weekly Notes	<b>1924-1946</b>	
327.	Oxford Journal of Legal Studies	<b>1987→</b>	
328.	Parliamentarian (English)	<b>1969-1995</b>	Formerly <b>Journal of Parliament s of Commonw ealth</b>
329.	Parliamentary Affairs (English)	<b>1950-1977} 1987-1995}</b>	
330.	Patent Cases (American)	<b>1940-1954</b>	
331.	Patent Law Review (American)	<b>1963-1977</b>	
332.	Patent & Trade Mark Cases	<b>2003→</b>	
333.	Patna Law Journal	<b>1916-1921</b>	
334.	Patna Law Journal Reports	<b>1968→</b>	
335.	Patna Law Times	<b>1920-1949</b>	Less 1944, 1946
336.	Patna Law Weekly	<b>1917-18</b>	
337.	Patna Weekly Notes	<b>1936-1944</b>	Less 1940, 1941
338.	Political Quarterly (English)	<b>1964-1978</b>	Discontinue d
339.	Popular Jurist	<b>1984-1989 2005→</b>	
340.	Press Council of India Review	<b>1972→</b>	
341.	Privy Council Judgment on Indian Appeals	<b>1866-1905</b>	
342.	Proceeding of the American Society of International Law	<b>1963-1967</b>	
343.	Public Interest	<b>1985-1994</b>	
344.	Public Law	<b>1956→</b>	
345.	Punjab Law Reporter	<b>1900→</b>	
346.	-do- Delhi Section	<b>1968→</b>	
347.	Punjab Record	<b>1866-1919</b>	
348.	Punjab Weekly Reporter	<b>1906</b>	
349.	Railway, Canal & Road Traffic Cases (English)	<b>1874-1951</b>	
350.	Rajasthan Law Times	<b>1963-1967</b>	
351.	Rajasthan Law Weekly	<b>1950→</b>	
352.	Rajasthan State Current Statutes	<b>1977→</b>	
353.	Rajdhani Law Reporter	<b>1971→</b>	
354.	Rangoon Law Reporter	<b>1937-1948</b>	
355.	Religion & Law Review	<b>1992-2000</b>	
356.	Rent Cases	<b>1974-1976 1985-1990</b>	Discontinue d from

			1977-1984
357.	Rent Control Journal	1969→	
358.	Rent Control Reporter	1970-2006	
359.	Rent Law Reporter	1977→	
360.	Report of Cases Under Bankruptcy Act (English)	1885-1939	
361.	Report of Commercial Cases	1895-1941	
362.	Report of Patent Cases	1884-1953	
363.	Report of Patent Design & Trade Mark Cases	1884→	
364.	Report of Tax Cases	1875	
365.	Reprint of Printed Judgment	1893-1900	
366.	Revenue Decision	1918 →	
367.	Revenue Law Times	2007-2009	
368.	Review of Contemporary Law	1968-1972	
369.	Revised Reports (English)	--- Year Vol. 1 -149	
370.	Ruling Case Law	1914-1932	
371.	Sales Tax Cases	1938→	Now VAT
372.	Scale	1981→	
373.	Scots Digest of Scot Appeals in the House of Lords	1800-1873	
374.	Scots Digest of Cases decided in the Supreme Court of Scotland	1873-1904	
375.	Scots Law Times	1893-1908 1909-1981	
376.	Scots Revised Report Cases reported only in Scottish Jurist	1829-1869	
377.	Scots Revised Reports (Faculty Collection)	1807-1825	
378.	--do--(House of Lords)	1707-1865	
379.	Scottish Law Reporter	1845-1924	
380.	Scottish Jurist (H.C. Court of Session)	1829-1872	
381.	SEBI & Corporate Laws	2000 Vol. 23 →	
382.	Select Judgments of Lower Burma	1872-1992	
383.	Seminar	1984→	
384.	Sales Tax Interpretation	1976-1995	
385.	Service Law Cases	1973-1991	
386.	Services Law Reporter	1967→	
387.	Service Tax Review	2007→	Vol.5
388.	Session Cases, Court of (1 <sup>st</sup> Series)	1821-1838	
389.	--do-- (2 <sup>nd</sup> Series)	1839-1862	
390.	--do-- (3 <sup>rd</sup> Series)	1862-1873	
391.	--do-- (4 <sup>th</sup> Series)	1873-1898	
392.	--do-- (5 <sup>th</sup> Series)	1898-1906	
393.	--do-- (6 <sup>th</sup> Series)	1906-1966	
394.	Session Cases	1949-1954	
395.	Selected Orders of ITAT	2005→	
396.	Sikkim Law Journal	1977-1982	
397.	Simla Law Journal	1972-1973	
398.	Simon's Tax Cases	1973-1981, 1985-1992	
399.	Solicitor Journal & Reporter	1852-1906	

400.	South African Law Reports	1910→	
401.	Social Philosophy & Policy	1990-1995	
402.	Spectator	1984-1988	
403.	Sri Lanka Law Reports	1978-1987	
404.	Stanford Law Review (American)	1948→	
405.	Statutes (Central & T.N.)	1979→	
406.	Statutes & Notification (Indian)	1965-1972	
407.	Sudder Dewany Adawlut Cases	1792-1862	
408.	Supreme Court Cases	1969→	
409.	Supreme Court Cases (Criminal)	1999→	
410.	Supreme Court Cases (Labour & Services)	1950→	
411.	Supreme Court Cases (Taxation)	1973-1990	
412.	Supreme Court Journal	1950-2010	
413.	Supreme Court Notes	1959-1981	
414.	Supreme Court Reports	1950→	
415.	Supreme Court Review	1959-1964, 1982-1987	
416.	Supreme Court Yearly Digest	1950→	
417.	Survey of Current Affairs	1996-1998	
418.	Tanzania Law Reports	1983→	
419.	Tax Cases	1875→	
420.	Tax Cases Report	1956-1964	
421.	Tax Court Digest (American)	1924-1953	
422.	Taxation	1969-2011	Gap 1972(34) 1975(38) 1980- 81(V.56- 63) (Discontinu ed w.e.f Jan. 2012)
423.	Taxman	1979→	
424.	Taxation Law Reports	1971-2012	Discontinue d w.e.f. 2013 by publisher
425.	Tax Gazette	1978-1992	
426.	Times Law Reports	1884-1950	
427.	Times Literary Supplement	1964-1978	
428.	Travancore Law Reports	1892, 1942- 1949	
429.	Twentieth Century	1964-1969	
430.	Uncha Nyayalay Nirnay Patrika	1969-2007	
431.	Uchchtam Nyalaya Nirnay Patrika	1968-2007	
432.	U.N. Chronical	1973-2007	
433.	Unique Purpose Law Journal	2010-2012	Formely known as <b>Andhra Pradesh</b>

			<b>Law Journal.</b> Discontinued w.e.f. 2013 by publisher
434.	United Provinces Law Times	<b>1937-1941, 1947</b>	
435.	United States – Board of Tax Appeals	<b>1926-1943</b>	
436.	United States Circuit Court Appeal Reports	<b>1893-1915</b>	
437.	United States Inter-state Commerce Commission Reports	<b>1961-1971</b>	
438.	United States Customs Appeal Reports	<b>1910-1929</b>	
439.	U.S. Customs Court Reports	<b>1938-1963</b>	
440.	U.S. Supreme Court Reports	<b>1754-1955</b>	
441.	U.S. Supreme Court (L. Ed. Edition)	<b>1956→</b>	
442.	United States Tax Court Digest	<b>1924-1953</b>	
443.	United States Tax Court Reports	<b>1942-1964</b>	
444.	University of Chicago Law Review	<b>1933-1964, 2010→</b>	
445.	University of Pennsylvania Law	<b>1949→</b>	
446.	University of Toronto Law Journal	<b>1939-1964</b>	
447.	Unreported Judgments	<b>1969-2011</b>	Discontinued w.e.f Jan 2012
448.	Upper Burma Law Journal	<b>1922-1924</b>	
449.	Upper Burma Law Reports	<b>1897-1909</b>	
450.	Upper Burma Rulings	<b>1892-1922</b>	
451.	VAT & Service Tax Case	<b>2008→</b>	Formerly known as <b>Sales Tax Cases</b>
452.	Washington University Global Studies Law Review	<b>2006→</b>	
453.	Weekly Notes (English) House of Lords Series	<b>1866-1949</b>	
454.	Weekly Notes Reports (English)	<b>1866-1952</b>	Incorporated in <b>Weekly Law Report</b> from 1953
455.	Weekly Reporter (English)	<b>1853-1906</b>	
456.	Weekly Reporter (Sutherland)	<b>1864-1877</b>	
457.	World Trade Law Journal	<b>1967-1971</b>	
458.	WWF India Quarterly	<b>1992-2000</b>	
459.	Writ Law Reporter	<b>2007-2011</b>	
460.	Yale Law Journal	<b>1951→</b>	
461.	Year Book of Commercial Arbitration	<b>1976</b>	

